

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1057(PB)/2019

IN THE MATTER OF:

Emicon India Pvt. Ltd.

..... Petitioners/Applicant

v.

M/s. AVJ Developers (India) Pvt. Ltd.

..... Respondent

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 28.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner
For the Respondent

Mr. Kanishk Arora & Mr. Anurag Ojha, Advs.

ORDER

For order see, CP. No. (IB)-627(PB)/2019.

28.05.2019
Ritu Sharma